

(b) whether Government propose to sell lands in New Delhi for private residences in the near future; and

(c) if so, the details thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 1953.

(b) There is no such proposal with the Government at present.

(c) Does not arise.

Burmese Citizenship

*670. Shri B. S. Murthy: Will the Prime Minister be pleased to state:

(a) the number of Indians who have so far been granted Burmese citizenship; and

(b) the conditions governing the same?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The number of Indians in Burma who have acquired Burmese citizenship and Naturalisation till the end of June 1956 are 5007 and 42, respectively.

(b) Under the Union of Burma Citizenship Act, 1948, as amended from time to time, the following are eligible to obtain Burmese citizenship:—

(i) People of Indian origin (and other aliens) within the Union of Burma, resident there for a period of not less than 8 years in the ten years period before the date of the Constitution (4th January, 1948), or the 10 years period before 1st January 1942, who intend to reside permanently and signified their election to citizenship before the 31st December 1950.

(ii) Persons born in Burma of alien parents or one of whose parents was a Burmese citizen, domiciled in Burma, if they applied for citizenship before the 1st April, 1955 or at the expiry of one year

after attaining majority, provided they are permanently resident in Burma and are of good character and not under a disability.

Former French Settlements

*671. { Shri D. C. Sharma:
Shri T. B. Vittal Rao:
Shri H. N. Mukerjee:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 51 on the 22nd March, 1957 and state at what stage is the matter now regarding the ratification of the *de-jure* transfer of the former French settlements in India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The Treaty of Cession of the French Establishments of Pondicherry, Karikal, Yanam and Mahe, has not yet been ratified by the Government of France as the question has not been discussed in the French Parliament.

राजस्थान का यो न. पर व्यय

*६७२ श्री हरिद्वन्द्व शर्मा क्या योजना मंत्री यह बताने की कृपा करेंगे कि क्या सरकार को यह विदित है कि राजस्थान सरकार ने द्वितीय पंचवर्षीय योजना के प्रथम वर्ष के अन्तिम तीन मास में एगएक आठ करोड़ रुपये व्यय कर दिये ?

यो न. उषमंत्रो (श्री इया० नं० मिश्र) : जी हा, द्वितीय पंच-वर्षीय योजना के प्रथम वर्ष के अन्तिम तीन महीनों में ७ ३२ करोड़ रुपया राजस्थान सरकार द्वारा खर्च किया गया ।

Utilisation of Russian Aid

*673. Shrimati Ha Falchoudhuri: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of India propose to utilise